

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
05-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

CP(IB) No.291/9/HDB/2022
U/s 9 of IBC, 2016

IN THE MATTER OF:

M/s Usha Tubes and Pipes Pvt Ltd

...Operational Creditor

Vs

Vishnu Chemicals Ltd

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Ld. Counsel Shri. Maharshi Vishwaraj for the Operational Creditor and Ld. Counsel Shri. Y Suryanarayana for the Corporate Debtor are present.

Matter adjourned to 20.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)